

[Sh. Ram Krishan Yadav]

the policy towards the countries which were friendly towards us. These friendly countries have been betrayed by us. So the entire world does not trust us. We should have firmly followed the policy of non-alignment. If we would not have favoured Kuwait at this juncture, we should not have favoured America also. So if we want to bring about unity in the entire country we should give due respect to all the people. All the revolutions in the world have not come merely for food, clothing and shelter, but for protection of honour also. Today our society is fighting for self-respect. I wish that all people should have self-respect, dignity and honour and the President's address does not say anything about the same.

With these words, I conclude my speech.

12.50 hrs.

DEMANDS FOR SUPPLEMENTARY
GRANTS (GENERAL), 1990-91

[English]

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to present a statement (Hindi and English versions) showing the Demands for Supplementary Grants in respect of the Budget (General) for 1990-91.

[Placed in Library. See No. LT—2214/
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RE . CONSTITUTIONAL CRISIS IN THE
COUNTRY

[Translation]

SHRI L.K. ADVANI (New Delhi) : Mr. Speaker, Sir, with the fall of the V.P. Singh Government on 7th November, 1990 a new chapter in Indian politics had started. It seems that chapter is also coming to an end.

Sir, I am not participating in the discussion on the Presidential Address. With your permission I am briefly intervening to speak on the stalemate that has arisen since yesterday morning. This problem has many facets. The crisis was so deep that if the Opposition had wanted, this phase could have ended yesterday itself but the Congress(I) was given a chance to realise that its behaviour in the given conditions was most irresponsible. I am surprised that a national party like the Congress(I), which is the biggest party of the country in this House and has State Governments in four States and on whose support the present Central Government is based, has chosen the trivial surveillance issue to create such a serious crisis in the country. After all who started this surveillance. The Congress(I) has indulged in surveillance of its own members as it did not trust their devotion to the party. This party has also treated Opposition leaders as subjects for surveillance. In the States where this party is in power, the State Governments indulge in this sort of thing. They have blown this issue out of proportion and are threatening to dislodge this Government if their political demands are not met. If the objective was to dislodge the Government, they could have approached the President and declared their dissatisfaction with this Government's performance and then withdrawn their support. People may be angry with us for our action but the withdrawal of our support was not done in such an unethical manner. The Congress(I) wanted this Government to fall without withdrawing their support. That is why they are complaining that we should have co-operated in dislodging this Government yesterday itself.

Sir, I am raising this issue because of the Congress(I)'s irresponsible behaviour in this time of crisis. Secondly, they are guilty of breaking their promise to the President. They are not withdrawing their support as it would mean once again going through the process of seeking a mandate. What they want is that this Government should go and they take its place. (Interruptions) Unfortunately, these are some elements in the